

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/835/(CHE)/2024

PETITION NUMBER : CP/IBC/316/2021

NAME OF THE APPLICANT : H M Textiles Pvt Ltd

NAME OF THE RESPONDENT(S) : The Superintendent Engineer & 2 Ors

**UNDER SECTION : Sec 60(5) of IBC, 2016 R/w Rule 11 of
NLCT Rules 2016**

ORDER

Ld. PCS Dr. K.S. Ravichandran and Ld. Counsel Ms. Manjula Devi for the Applicant.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

TANGEDCO is directed to submit affidavit to the content of the application separately with its reply.

List the Application for hearing on **30.05.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**